

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB-204(ND)/2018

IN THE MATTER OF:

M/Tractebel Engineering Pvt. Ltd.

Vs

Cargo Solar Power (Gujarat) Pvt. Ltd.

.....PETITIONER

.... RESPONDENT

SECTION

Under Section 9 IBC, 2016

Order delivered on 30.05.2018

Coram:

R.VARDHRAJAN,

Hon'ble Member (Judicial)

V.K.Subburaj,

Hon'ble Member (Technical)

For the Petitioner/applicant/OC :

For the Respondent/CD :

ORDER

At the request of the learned counsel for the petitioner, the matter is adjourned to

12.06.2018.

-sd/-

(V.K.SUBBURAJ)  
MEMBER (TECHNICAL)

Varinder Kumar

30.05.2018

-sd/-

(R. VARADHARAJAN)  
MEMBER (JUDICIAL)